

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
RAJYA SABHA
UNSTARRED QUESTION NO. 3917
TO BE ANSWERED ON 02/04/2018

Strengthening of PRIs

3917. SHRI RANJIB BISWAL :

Will the Minister of PANCHAYATI RAJ be pleased to state:

- a) the steps taken by Government to strengthen Panchayati Raj Institutions (PRIs) in the country;
- b) the details of funds allocated by Government to these institutions during the last three years;
- c) whether these institutions have complained that they are not being in a position to undertake local developmental works due to shortage of funds and if so, the details thereof;
- d) the steps taken by the Union Government in consultation with the State Governments in this regard; and
- e) the details of the States that have prepared and are implementing Gram Panchayat Development Plan?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ
(SHRI PARSHOTTAM RUPALA)

(a) & (b) The Ministry of Panchayati Raj (MoPR) has taken several steps to strengthen Panchayati Raj Institutions (PRIs) including the Gram Panchayats (GPs), in the States and Union Territories (UTs) through provisioning of financial and technical assistance under schemes like Rajiv Gandhi Panchayat Sashaktikaran Abhiyan (RGPSA)/ Capacity Building-Panchayat Sashaktikaran Abhiyan (CB-PSA) / Backward Region Grant Funds (BRGF), other programmes of the government and through issue of advisories from time to time. Under the Fourteenth Finance Commission (FFC) award, funds to the tune of Rs. 2,00,292.20 crore are being devolved exclusively for the Gram Panchayats over a period of five years (2015-20) which offers Gram Panchayats a unique opportunity to strengthen local governance and improve delivery of basic services for citizens. The details of funds released to GPs during the last three years under FFC is given in **Annexure-I**

Besides, the Ministry has also undertaken several initiatives such as incentivizing States which have devolved more functions, funds and functionaries to Panchayats to enable them to perform the devolved functions effectively and efficiently, strengthening systems of budgeting, accounting and auditing, development of software applications and imparting training for their use to bring transparency, accountability and efficiency in functioning, incentive awards to the best performing Panchayats and assisting the States in formulation of detailed guidelines for preparation of participatory Gram Panchayat Development Plans by the GPs, utilising the resources available to them.

(c) & (d) Number of representations have been received from the Zilla and Block Panchayats for devolution of grants for undertaking works by these Institutions. The FFC has not recommended any grant for District and Intermediate (Block/Mandal) Panchayats on the ground that only Gram Panchayats are responsible for delivery of basic services, without any share for other levels. The State Governments are expected to take care of the needs of the District and Intermediate Panchayats. The State Governments are also expected to transfer certain percentage of their own tax and non-tax revenues to local bodies based on the recommendations of State Finance Commissions.

(e) All Part IX States are preparing and implementing GPDP since 2015-16. The details of GPDPs prepared are at **Annexure-II**.

**Annexure referred to in reply to part (a) & (b) of the Rajya Sabha Unstarred
Question no 3917 to be answered on 2.04.2018 regarding Strengthening of PRIs**

Allocation and Release of Fourteenth Finance Commission (FFC) Grants to States for Gram Panchayats for the year 2015-16, 2016-17 and 2017-18 (as on 20.03.2018).

(Rs in crore)

Sl. No	States	2015-16		2016-17		2017-18	
		Allocation	Release	Allocation	Release	Allocation	Release
1	Andhra Pradesh	934.34	928.41	1463.45	1454.05	1686.85	1675.88
2	Arunachal Pradesh	88.52	88.52	138.66	138.45	159.82	0.00
3	Assam	584.80	584.80	915.98	511.10	1055.80	0.00
4	Bihar	2269.18	2269.18	3554.23	3142.08	4096.80	3630.39
5	Chhattisgarh	566.18	566.18	886.82	886.82	1022.18	905.81
6	Goa	14.44	14.44	22.62	22.62	26.07	0.00
7	Gujarat	932.25	932.25	1460.18	1460.18	1683.08	1491.47
8	Haryana	419.28	419.28	656.72	656.72	756.98	756.98
9	Himachal Pradesh	195.39	195.39	306.05	306.05	352.76	312.60
10	Jammu & Kashmir	373.96	367.72	585.73	66.79	675.15	0.00
11	Jharkhand	652.83	652.83	1022.53	1022.53	1178.63	1044.45
12	Karnataka	1002.85	972.36	1570.77	1547.66	1810.55	1580.18
13	Kerala	433.76	433.76	679.40	679.39	783.12	693.96
14	Madhya Pradesh	1463.61	1463.61	2292.46	2292.46	2642.40	2341.57
15	Maharashtra	1623.32	1623.32	2542.61	2542.61	2930.76	2597.10
16	Manipur	22.25	22.25	34.84	34.84	40.16	17.80
17	Odisha	955.52	955.52	1496.64	1496.64	1725.11	1528.71
18	Punjab	441.70	441.70	691.84	386.04	797.45	0.00
19	Rajasthan	1471.95	1471.95	2305.52	2305.52	2657.47	2657.47
20	Sikkim	16.03	16.04	25.11	25.11	28.95	28.95
21	Tamil Nadu	947.65	947.65	1484.31	1484.31	1710.90	758.06
22	Telangana	580.34	580.34	908.99	908.99	1047.75	928.47
23	Tripura	36.24	36.24	56.76	56.76	65.43	65.43
24	Uttar Pradesh	3862.60	3852.60	6050.02	6034.33	6973.57	3089.83
25	Uttarakhand	203.26	203.26	318.37	318.37	366.97	325.19
26	West Bengal	1532.21	1470.86	2399.91	2319.48	2766.26	2369.18
Total		21624.46	21510.46	33870.52	32099.90	39040.97	28799.48

Annexure-II**Annexure referred to in reply to part (e) of the Rajya Sabha Unstarred Question
no 3917 to be answered on 2.04.2018 regarding Strengthening of PRIs****Status of Gram Panchayat Development Plans Prepared
(Period -2015-16 to 2017-18)**

S.No.	State	Plans Prepared	Plans Prepared	Plans Prepared
		2015-16	2016-17	2017-18
1	ANDHRA PRADESH	12920	12920	12920
2	ARUNACHAL PRADESH	1628	205	34
3	ASSAM	2175	2268	2182
4	BIHAR	8391	8391	7843
5	CHHATTISGARH	10916	10971	10667
6	GOA	190	84	61
7	GUJARAT	14029	14029	13814
8	HARYANA	1	6098	6211
9	HIMACHAL PRADESH	320	3226	3049
10	JAMMU AND KASHMIR	0	2375	0
11	JHARKHAND	4402	4402	3987
12	KARNATAKA	6021	6021	6022
13	KERALA	941	941	941
14	MADHYA PRADESH	22824	22816	22598
15	MAHARASHTRA	1002	27824	27728
16	MANIPUR	1	144	210
17	ODISHA	6212	6284	6771
18	PUNJAB	407	12973	12457
19	RAJASTHAN	9894	9894	9890
20	SIKKIM	176	176	176
21	TAMIL NADU	12524	12524	12509
22	TELANGANA	8695	8684	8695
23	TRIPURA	591	591	600
24	UTTARAKHAND	7950	7958	8000
25	UTTAR PRADESH	143	59013	59954
26	WEST BENGAL	3237	3230	3621
	Total	135590	244042	240940
